

**GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY COMMISSIONER: BISHNUPUR
MANIPUR**

No.: ELE-B-101/1/2023-DC(BPR)-BPR

Bishnupur, the 29th September, 2026

To,

The Director (Printing & Stationary),
Government of Manipur.

Subject: Cabinet Decision dated 29-05-2026 regarding constitution of new Administrative committee for each Zilla Parishad – regarding

Sir,

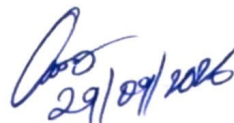
With reference to the subject cited above, I am to enclosed herewith Notification No. ELE-B-101/1/2023-DC(BPR)-BPR dated 29.09.2026 for the appointment of Chairpersons and Members of the respective Administrative Committees for each Zilla Parishad Constituencies in Bishnupur District by this Office of even no. dated 29/09/2026 and request to kindly publish in Manipur Gazette as **Extra-Ordinary Gazette**.

Further, I am to state that the signed pdf file and word file has been uploaded at the website <https://egazette Manipur.mn.gov.in> and certify that the content in both word file and Pdf files is identical.

Encl:

1. As stated above.

Yours faithfully,


(Toijam Opendro Singh)
L/A-Deputy Commissioner,
Bishnupur District, Manipur

No. ELE-B-101/1/2023-DC(BPR)-BPR
GOVERNMENT OF MANIPUR
OFFICE OF THE COMMISSIONER, BISHNUPUR,
MANIPUR

NOTICE FOR APPOINTMENT OF ADMINISTRATIVE COMMITTEES OF ZILLA
PARISHAD

Bishnupur, the 29th September, 2026

In pursuance of the letter No. SEC-12/1/2026-RD and PR-RD & PR (Part 2) dated 11th June, 2026 from the Government of Manipur, Secretariat: Rural Development & Panchayati Raj Department, and in accordance with the administrative approval/vetting accorded by the Department of Rural Development & Panchayati Raj, Government of Manipur, vide letter No. SEC-12/1/2026-RD and PR-RD & PR (Part 2) dated 29/09/2026, for the appointment of Chairpersons and Members of the respective Administrative Committees for each Zilla Parishad Constituencies in Bishnupur District, I, the undersigned, in my capacity as L/A-Deputy Commissioner, Bishnupur District, hereby appoint the Administrative Committees for the respective Zilla Parishad Constituencies of Bishnupur District under Section 109 read with Section 92 and Section 49 of the Manipur Panchayati Raj Act, 1994, as specified in Annexure-I appended hereto.

2. The duly constituted Administrative Committee of the concerned Zilla Parishad shall exercise all such duties and functions of the Zilla Parishad concerned and the Committees thereof and the Adhyaksha or Up-Adhyaksha of the Zilla Parishad concerned charged with carrying out the provision of the Manipur Panchayati Raj Act, 1994 or any other law.
3. The term of the Administrative Committees of the Zilla Parishads will be till the notification of the 6th General Panchayat Election or 16th October, 2026, whichever is earlier.



(Toijam Opendro Singh)
L/A-Deputy Commissioner,
Bishnupur District, Manipur.

Copy to:-

1. PS to Additional Chief Secretary (RD&PR), Government of Manipur.
2. Director (Printing & Stationary), Manipur – to kindly publish as Extra-Ordinary Gazette in Manipur Gazette.
3. Chief Executive Officer, Zilla Parishad, Bishnupur.
4. Block Development Officers, Nambol, Bishnupur and Moirang for necessary action.
5. Guard File.



(Toijam Opendro Singh)
L/A-Deputy Commissioner,
Bishnupur District, Manipur.

ANNEXURE-I

New Administrative Committees of 11 Zilla Parishads of Bishnupur District

Sl.No.	Name of Person	No. & Name of ZP	Designation
1	Dr. Romabai Lairenjam	1-Utlou ZP	Chairperson
2	Kangujam James Singh	2-Leimapokpam ZP	ZP Member
3	Ningthoujam Samananda Singh	3-Keinou ZP	ZP Member
4	Thokchom Ningthemmani Singh	4-Ngaikhong Khullen ZP	ZP Member
5	Laishram Menjor Singh	5-Nachou ZP	ZP Member
6	Keisham Lukhoi Singh	6-Thinungei ZP	ZP Member
7	Loitongbam Surchand Singh	7-Ngangkhalawai ZP	ZP Member
8	Laishram Krishnamohan Singh	8-Kha Thinungei ZP	ZP Member
9	N Dinesh Singh	9-Thanga ZP	ZP Member
10	Moirangmayum Brojen Singh	10-Wangoo/Borayangbi ZP	ZP Member
11	Md. Bharat	11-Kwakta ZP	ZP Member


 29/09/2016
 Deputy Commissioner
 Bishnupur, Manipur